

during each year from 2005-06 to 2011-12 and the quantum of actual construction carried out each year; and

(c) the reasons for the difference in the target and achievement in the said case?

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS (SHRI C.P. JOSHI): (a) and (b) In highway projects, the completion schedule is mentioned in the respective contract. A status of projects assigned to the private sector for construction of roads during 2005-06 to 2011-12 is given in the Statement (See below).

(c) The reasons for delay in some cases are land acquisition, utility shifting, forest and environment clearance and poor performance of concessionaire.

Statement

Status of projects assigned to the private sector for construction of roads during 2005-06 to 2011-12

Year	Target (kms.)	Achievement (kms.)
2005-06	1099	724
2006-07	817	636
2007-08	2885	1682
2008-09	3519	2205
2009-10	3165	2693
2010-11	2616	1881
2011-12	2500	2248

Getting back the social security money

*393. SHRI RAMA CHANDRA KHUNTIA: Will the Minister of OVERSEAS INDIAN AFFAIRS be pleased to state:

(a) whether it is a fact that engineers, doctors, professionals and other workers who are working in USA and European Countries are not getting back their social security money deposited by them when they return to India;

(b) whether Government has taken up this issue with USA, UK and other European Countries; and

(c) if so, the details thereof?

THE MINISTER OF OVERSEAS INDIAN AFFAIRS (SHRI VAYALAR RAVI):

(a) Engineers, doctors, professionals and other workers get their social security contributions back when they return to India from some of the European Countries with which India has signed and operationalized bilateral Social Security Agreements. So far India has signed and operationalized such Agreements with Belgium, France, Germany (Social Insurance), Switzerland, Luxembourg, Netherlands and Denmark among the European countries and South Korea.

(b) and (c) Ministry of Overseas Indian Affairs has taken up this issue with the USA, UK and some more European Countries also. The bilateral Social Security Agreements with Hungary, the Czech Republic, Germany (Comprehensive SSA) and Norway which have signed will be operationalized soon. Further the bilateral Social Security Agreements with Finland, Portugal, Austria, Sweden and Canada have been finalized, while the negotiations with Japan and Australia are under process.

Sensitive post in Kendriya Bhandar

*394. PROF. ANIL KUMAR SAHANI: Will the PRIME MINISTER be pleased to state:

(a) whether as per CVC Circular No.98/VGL/60 dated 15.4.1999, the post of Managing Director, Kendriya Bhandar falls within the category of sensitive post since he approves purchase and sale of goods worth hundreds of crores of rupees per annum;

(b) whether he is holding the post since 2002-03;

(c) whether Chief Vigilance Commissioner, CVC has received complaints in this regard from MP; and

(d) if so, the action taken by him thereon?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRI V. NARAYANASAMY): (a) Central Vigilance Commission (CVC) vide its Circular dated 15.4.1999 had asked the Chief Vigilance Officers of Ministries/Departments/Organizations to identify the sensitive posts in their organizations and also to send to the Commission, the list of posts so identified. Further Chief Vigilance Officers were also asked to ensure in consultation